

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
REGIONAL BENCH AT HYDERABAD**

Division Bench - Court No. – I

Sl. No	Application No. OR Appeal No.	Appellant	Respondent	Impugned Order No.
1	E/2689/2011	SUJANA TOWERS LTD	HYDERABAD-I	Order-in-Original No. 19/2010 (CE) dated 08.09.2010
2	ST/2118/2011	Sai Communications	Guntur	Order-in-Appeal No. 01/2011 (T) ST dated 31.01.2011
3	ST/3111/2011	N.R. CONSTRUCTIONS	VISAKHAPATNAM-II	Order-in-Appeal No. 07/2011 (V-II) ST dated 29.07.2011
4	E/25173/2013	The Inida Cements Ltd.,	TIRUPATI	Order-in-Original No. 33-38/2012 (C.Ex) dated 28.09.2012
5	ST/26864/2013	Kvr Offshore Pvt Ltd.,	VISAKHAPATNAM-I	Order-in-Original No. VIZ-STX-001-COM-004-13 dated 30.01.2013
6	E/21160/2014	Aurobindo Pharma Ltd.,	VISAKHAPATNAM-CUS	Order-in-Appeal No. 02/2014 (V-I) CE dated 06.01.2014
7	E/20787/2015	V Soft Technologies P Ltd.,	HYDERABAD-IV	Order-in-Appeal No. 03/2014-15 (H-IV) CE dated 05.01.2015
8	E/21956/2015	Safe Formulations Limited	GUNTUR	Order-in-Appeal No. GUN-EXCUS-000-APP-039-15-16 dated 12.06.2015
9	E/21957/2015	Safe Formulations Limited	GUNTUR	Order-in-Appeal No. GUN-EXCUS-000-APP-041-15-16 dated 12.06.2015
10	E/21958/2015	Safe Formulations Limited	GUNTUR	Order-in-Appeal No. GUN-EXCUS-000-APP-039-15-16 dated 12.06.2015
11	ST/20502/2015	Mkhteshim Agan India Private Limited	HYDERABAD-IV	Order-in-Original No. HYD-EXCUS-004-COM-009-14-15 dated 27.10.2014
12	ST/20538/2015	M Hari Vittal	VISAKHAPATNAM-I	Order-in-Appeal No. 79/2014 (V-I) ST dated 05.12.2014
13	ST/20920/2015	Mohsin Surface Coatings Pvt Ltd.,	VISAKHAPATNAM-I	Order-in-Appeal No. 83/2014-15 (V-I) ST dated 19.01.2015
14	ST/21344/2015	S Suryanarayana And Co	VISAKHAPATNAM-I	Order-in-Appeal No. 92/2014-15 (V-I) ST dated 24.03.2015
15	ST/22212/2015	Raghuram Infrastructure (India) Pvt Ltd.,	COMMISSIONER OF CENTRAL TAX-HYDERABAD-II	Order-in-Original No. 131/2012-Adjn(ST)ADC dated 28.10.2012
16	E/30297/2016	The India Cements Limited	NELLORE	Order-in-Original No. VIZ-EXCUS-003-COM-009-2015-16 dated 29.12.2015
17	ST/30168/2016	Bgr Mining & Infra Private Limited	HYDERABAD-II	Order-in-Original No. HYD-EXCUS-002-COM-035-15-16 dated 31.12.2015

18	ST/30421/2016	Ashoka My Home Chambers Owners Welfare Association	HYDERABAD-SERVICE TAX	Order-in-Original No. HYD-SVTAX-000-COM-38-15-16 dated 29.01.2016
19	ST/30491/2016	The Mithra Agencies	HYDERABAD-SERVICE TAX	Order-in-Appeal No. HYD-SVTAX-000-APP-0335-15-16 dated 29.03.2016
20	ST/30584/2016	R V Management Seviles	HYDERABAD-I	Order-in-Original No. HYD-EXCUS-001-COM-070-15-16 dated 22.02.2016
21	ST/30708/2016	Sri Bharathi Warehousing Corporation	GUNTUR	Order-in-Original No. GUN-EXCUS-000-COM-002-16-17 dated 10.05.2016
22	ST/30815/2016	V Ramesh Babu	TIRUPATI	Order-in-Appeal No. TTD-EXCUS-000-APP-011-16-17 dated 22.07.2016
23	ST/30927/2016	Open Galaxy Restaurant And Bar	VISAKHAPATNAM-I	Order-in-Appeal No. VIZ-EXCUS-002-APP-004-16-17 dated 22.04.2016
24	ST/30935/2016	Naveen Fab	VISAKHAPATNAM-I	Order-in-Appeal No. VIZ-EXCUS-002-APP-028-16-17 dated 14.06.2016
25	E/30919/2017	Sri Sarvaraya Sugars Limited	Visakhapatnam – G S T	Order-in-Appeal No. VIZ-EXCUS-002-APP-010-011-17-18 dated 25.04.2017
26	E/30920/2017	Sri Sarvaraya Sugars Limited	Visakhapatnam – G S T	Order-in-Appeal No. VIZ-EXCUS-002-APP-011-17-18 dated 25.04.2017
27	ST/30098/2017	Future Financial Services Limited	TIRUPATI	Order-in-Original No. TTD-EXCUS-000-COM-17-16-17 dated 27.09.2016
28	ST/30151/2017	Prajay Engineers Syndicate Ltd.,	HYDERABAD-SERVICE TAX	Order-in-Appeal No. HYD-SVTAX-000-APP-0217-16-17 dated 13.12.2016
29	ST/30159/2017	Ascend Telecom Infrastructure Pvt Ltd.,	Secunderabad – G S T	Order-in-Original No. HYD-EXCUS-003-COM-064-16-17 dated 30.09.2016
30	ST/30169/2017	P L R Projects Pvt Ltd.,	HYDERABAD-SERVICE TAX	Order-in-Original No. HYD-SVTAX-000-COM-110-112-16-17 dated 17.10.2016
31	ST/30192/2017	Soft Point Technologies Pvt Ltd.,	HYDERABAD-SERVICE TAX	Order-in-Original No. HYD-SVTAX-000-COM-115-16-17 dated 19.10.2016
32	ST/30216/2017	South India Corporation Ltd.,	VISAKHAPATNAM-I	Order-in-Appeal No. VIZ-EXCUS-001-APP-017-16-17 dated 31.05.2016

Appearance:
For the Appellant
None

For the Respondent

Departmental Representatives:

Shri C. Mallikarjun Reddy, A V L N Chary, A. Rangadham, V R Pavan Kumar,
B. Guna Ranjan

Coram: Hon'ble Mr. P.V. SUBBA RAO), MEMBER (TECHNICAL)
Hon'ble Mr. P. DINESHA, MEMBER (JUDICIAL)

FINAL ORDER No. A/31347-31378/2020

Date of Hearing:09.12.2020

Date of Decision:09.12.2020

[ORDER PER: BENCH]

1. Learned Departmental Representative has submitted that in these cases the assessee applied under Sabka Vishwas (Legacy Dispute Resolution) Scheme, 2019 and discharge certificates have been issued. Accordingly, these appeals are dismissed as deemed to have been withdrawn as per Section 127(6) of the Finance (No.2) Act, 2019.

(Order dictated & pronounced in open court)

(P. VENKATA SUBBA RAO)
MEMBER (TECHNICAL)

(P. DINESHA)
MEMBER (JUDICIAL)